Annexure-5

Name of the corporate debtor: <u>Suryachakra Power Corporation Limited</u>; Date of commencement of liquidation: <u>01-09-2022</u> (Intimation to Liquidator on 07-09-2022); List of stakeholders as on: <u>31-10-2022</u>

| | | | | | | - | | • | | | | | | (Arr | nount in ₹) |
|-------------|----------------------------|----------|--------------|------------|--------|---------------------------|-------|-----------|----------|----------|----------|---------|--------|------------|-------------|
| S 1. | Details of Claimant | | | Details of | | Details of claim admitted | | | | | Amount | Amou | Amou | Amount | Remark |
| No | clain | | | | im | | | | | | of | ntof | nt of | of claim | s,if any |
| • | received | | | | | | | | | continge | any | claim | under | | |
| | Departme | Governme | Identificati | Date | Amou | Amoun | Natur | Amount | Whether | % | nt claim | mutua | reject | verificati | |
| | nt | nt | on No. | of | nt | t of | eof | covered | lien / | share | | l dues, | ed | on | |
| | | | | recei | claime | claim | claim | bylien or | attachme | in total | | that | | | |
| | | | | pt | d | admitt | | attachme | nt | amoun | | may | | | |
| | | | | | | ed | | nt | removed | t of | | be set | | | |
| | | | | | | | | pendin | ? | claims | | off | | | |
| | | | | | | | | g | (Yes/No) | admitt | | | | | |
| | | | | | | | | dispos | | ed | | | | | |
| | | | | | | | | al | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | NIL | | | | | | | |
| | | | | | | | | | | | | | | | |

List of operational creditors (Government Dues)